

NATIONAL COMPANY LAW APPELLATE TRIBUNAL
NEW DELHI

Company Appeal (AT) (Ins) No.1378 of 2019

IN THE MATTER OF:

Chand Prakash Mehra

...Appellant

Versus

Praveen Bansal & Anr.

...Respondents

For Appellant:

**Shri Abhijeet Sinha, Shri Siddhartha Sharma,
Shri Arjun Asthana, Ms. Sreenita Ghosh, and Shri
Saikat Sarkar, Advocates**

For Respondents:

**Ms. Mrinali Prasad, Advocate (for R-1 – IRP)
Shri PBA Srinivasan and Shri Avinash Mohapatra,
Advocates (R-2)**

O R D E R

18.02.2020 Counsel for Respondent No.2 states that he will file Reply by tomorrow. He is permitted. Rejoinder, if any, may be filed by 26th February, 2020.

List the Appeal on 2nd March, 2020.

Interim Order to continue till then.

[Justice A.I.S. Cheema]
Member (Judicial)

(Justice A.B. Singh)
Member (Judicial)

[Kanthi Narahari]
Member (Technical)

/rs/md